

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
AT NEW DELHI**

OA 600 of 2025

SHRI SANATAN DHARAM KUMAR SABHAAPPLICANT
VERSUS
STATE OF PUNJAB & ORS.RESPONDENT

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Chandigarh
Dated: 17.01.2026

SHREENATH A. KHEMKA
ADVOCATE (D/3511/2017)
NUMBER ON ROLLS: PH224990
Counsel for the Applicant

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
AT NEW DELHI**

OA 600 of 2025

SHRI SANATAN DHARAM KUMAR SABHAAPPLICANT
VERSUS
STATE OF PUNJAB & ORS.RESPONDENT

ADDITIONAL AFFIDAVIT

BAL KRISHAN SINGLA aged about 84 years, s/o Late Roshan Lal Singla, r/o House No. 71, Sector 7, Panchkula, Haryana—134109; bearing Aadhar No. 577309423012, Mobile No. 9814211386; in the capacity of President of SHRI SANATAN DHARAM KUMAR SABHA, Dharamshala Sheranwali, Sheranwali Gate, Patiala, Punjab—147001.

.....

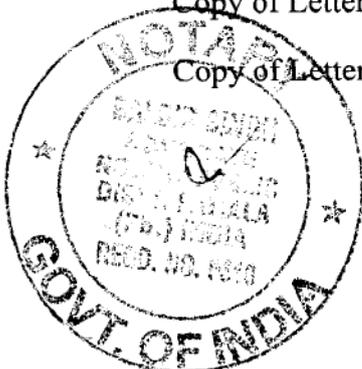
I, the above-named deponent, do hereby solemnly affirm and declare that:

1. The Applicant had addressed Letters dated 04.06.2025 & 05.07.2025 to this Tribunal, regarding the unlawful waste-dumping practices being undertaken by the Municipal Corporation Patiala at Ghalori Gate, on which the present OA has been registered. The present Additional Affidavit is being filed to demonstrate the detailed history of dispute along with supporting documents and proofs.

Copy of Letter dated 04.06.2025 is annexed as **Annexure A-1A**.

Copy of Letter dated 05.07.2025 is annexed as **Annexure A-1B**.

Copy of Letter dated 04.12.2025 is annexed as **Annexure A-1C**.



2. The Applicant is a charitable Society registered under the Societies Registration Act 1860. The Society runs various charitable institutions in Patiala—hospitals, orphanages, schools, libraries, crematoriums, etc. The Applicant runs a crematorium at the **Ghalori Gate** and has **6 acres** of land at the site. Portion of the Applicant's land (i.e. ~2,800 sq yards) has been unlawfully turned into an dumping ground by the Municipal Corporation Patiala. Over the years, waste has been allowed to accumulate, because of which the mounds of garbage have created unhygienic and uninhabitable conditions. There is persistent miasma of rot and decay; flies, rodents, and critters proliferate in the garbage mounds; and the sheer weight of the overflow has damaged the boundary-wall (30ft X 8ft).

3. On **19.08.2017**, the Applicant submitted a Letter with the DC, which was followed by Letter dated **28.11.2017** to the MC. Frustrated by the Respondent's inaction, the Applicant itself removed the garbage at a cost of **INR 6 lakhs**. Notwithstanding, the MC began dumping on the premises again. Accordingly, fresh Notice was issued to the MC on **10.07.2019**.

Copy of Letter dated 19.08.2017 is annexed as **Annexure A-2**.

Copy of Letter dated 28.11.2017 is annexed as **Annexure A-3**.

Copy of Notice dated 10.07.2019 is annexed as **Annexure A-4**.

4. On **01.12.2023**, the Applicant again wrote to the MC agitating that the MC never removed the entire garbage from the said, and instead tried to



cover the same with sand, and now again had started dumping afresh. The same had not only deprived the Applicant of its lands, but was causing continuous financial loss and posing a severe health hazard. The same was highlighted before the DC vide Letters dated **19.12.2023**, **04.06.2025**, **05.07.2025** & the Punjab Pollution Control Board vide Letter dated **04.06.2025**, **05.07.2025**. Letters dated **04.06.2025**, **05.07.2025** were also circulated to this Tribunal, on which the present OA has been registered.

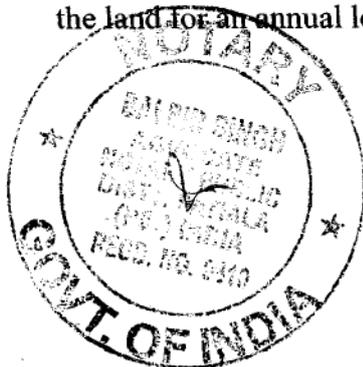
Copy of Letter dated 01.12.2023 is annexed as **Annexure A-5**.

Copy of Letter dated 19.12.2023 is annexed as **Annexure A-6**.

Copy of Letter dated 04.06.2025 is annexed as **Annexure A-7**.

Copy of Letter dated 04.06.2025 is annexed as **Annexure A-8**.

5. On **07.08.2025**, the DC issued a Letter asking the MC to send an Action Taken Report on the "*vacation of land occupied with Garbage near Ghalori Gate cremation ground*". Awaking from its slumber, the MC approached the Applicant with a desire to lease **2 acres** of land (out of the total 6 acres) for a period of **1 year** to segregate the legacy waste, and to vacate the premises within the said period. The proposal was amenable to the Applicant subject to timeliness of handover and the restoration of boundary-wall and land, as communicated vide Letter dated **07.07.2025**. Thus, on **19.09.2025**, an Agreement was entered between the Commissioner, MC and the President of the Sabha for leasing 2 acres of the land for an annual lease of INR 2 lakhs. Notably, as per **Clause 4**, the



MC was bound that "after the remediation of the legal waste, it shall be bound to clean and return the 2 acres of land to the Sabha".

Copy of Letter dated 07.08.2025 is annexed as Annexure A-9.

Copy of Letter dated 07.07.2025 is annexed as Annexure A-10.

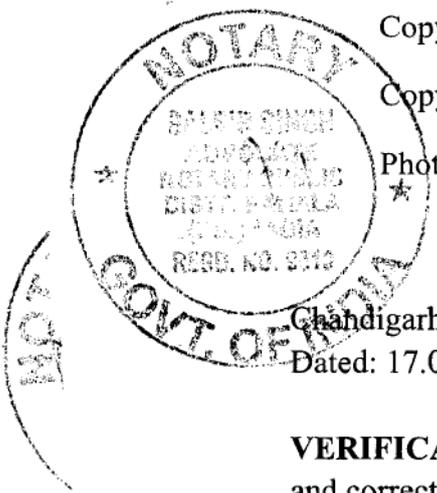
Copy of Agreement dated 19.09.2025 is annexed as Annexure A-11.

6. However, rather than honoring the Agreement, the MC unlawfully occupied the entire 6 acres (in excess of the 2 acres agreed upon) and started dumping on the entire land, and did not even make good on the payment of INR 2 lakhs. The Applicant raised its protest on 16.12.2025. Subsequently, another Letter dated 07.01.2026 was addressed to the MC. As on date, the MC is continuously dumping garbage on the entire land., which ought to be immediately stopped.

Copy of Letter dated 16.12.2025 is annexed as Annexure A-12.

Copy of Letter dated 07.01.2026 is annexed as Annexure A-13.

Photographs of the Site are annexed as Annexure A-14.



Chandigarh
Dated: 17.01.2026

Baldev Singh
DEPONENT

VERIFICATION: Verified that the contents of the present Affidavit are true and correct as per my knowledge and nothing relevant has been concealed.

Chandigarh
Dated: 17.01.2026

The Contents of this Affidavit document have been read over to the deponent He/She has accepted it true & Correct

Baldev Singh
DEPONENT

ATTESTED
[Signature]
NOTARY PUBLIC
PATIALA

This Document has been entered
in my
book
on 27 JAN 2026

Established in 1969 BK / 1912 AD

Ph: 2206960
2216960

Shri Sanatan Dharam Kumar Sabha

(Registered Under Societies & Registration Act XXI of 1860)
H.O.: Dharamshala Sheranwali, Sheranwala Gate, PATIALA - 147 001
Email : sdkspatiala@gmail.com

Bal Krishan Singla
President
Cell:98142-11386

Om Parkash Kapoor
Gen. Secretary
Ph.: 0175-2216960

INSTITUTIONS OF SABHA

- Aggarsain Hospital
- Apahaj Ashram
- ARKS Senior
Secondary School
- Bal Niketan
(Orphanage for Girls)
- Birji Community Centre
- Birji Foundation and
Library, Rose Garden
- Cremation Grounds
(Samshan Bhoomies)
Rajpura Road &
Ghalori Gate
- Dharamshala
Sheranwali
- Rajmata Mohinder Kaur
Community Centre
(SDKS Bhawan)
- SDKS Ram Mandir
- Seth Ram Prashad,
Mata Dhan Devi &
Nirmala Devi Stitching
& Beauty Parlour
Training Centres

Ref. No.017/P/2025-26
Dated: 4-6-2025

National Green Tribunal
Principal Branch
Fridkot House
Copernicus Marg
New Delhi-110001

Sub.: Request for immediate removal of garbage dump.

Hon'ble Sir,

We are 113 years old an NGO running 17-18 institutions in the service of people of Patiala. To name a few some, Aggarsain Hospital, Apahaj Ashram (for differently abled people), Bal Niketan for orphan, School, three community centres, two cremation Grounds etc.

One Cremation Ground at Rajpura Road has no its match in Punjab. Everyone appreciates. The another ground situated at Ghalori Gate has become a shame for us. It is so much filled with foul smell as people who come along for cremation, finds difficult to stand. The cremation are controlled by our employees as many people start vomiting and giddiness with foul smell. The reason is Municipal Corporation unloading total city garbage adjoining.

The Corporation has created hell for the people. People living nearby, has demonstrated many times but no effect on deaf ears. We are 113 years old an NGO running 17-18 institutions in the Sir, it may lead to some epidemic.

While keeping in mind the people's problem and our concerns, we request you Sir, please relieve us from this unbearable problem.

Yours sincerely,


(Bal Krishan Singla)
President

Established in 1969 BK / 1912 AD

Ph 22065
22165

Shri Sanatan Dharam Kumar Sabha

(Registered Under Societies & Registration Act XXI of 1860)
H.O.: Dharamshala Sheranwali, Sheranwala Gate, PATIALA - 147 001
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Bal Krishan Singla
President
Cell:98142-11386

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Gen. Secretary
Ph.: 0175-2216960

INSTITUTIONS OF SABHA

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Library, Rose Garden
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(Samshan Bhoomies)
Rajpura Road &
Ghalori Gate
- Dharamshala
Sheranwali
- Rajmata Mohinder Kaur
Community Centre
(SDKS Bhawan)
- SDKS Ram Mandir
- Seth Ram Prashad,
Mata Dhan Devi &
Nirmala Devi Stitching
& Beauty Parlour
Training Centres

Ref. No.029/P/2025-26
Dated: 05-7-2025

National Green Tribunal
Principal Branch
Faridkot House
Coper nicus Marg
New Delhi-110001

Sub.: Heaps of garbage adjoining Cremation Grounds, Ghalori Gate,
Patiala

Hon'ble Sir,

Respectfully stated that the mountain type heaps of garbage has
come to everyone's neck intolerable even to cremate the bodies.

Please give strict orders to Municipal Corporation, Patiala.

Yours sincerely,

(Bal Krishan Singla)
President

Enclosed : Previous letter and photographs.

Established in 1969 BK / 1912 AD

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2216960

Shri Sanatan Dharam Kumar Sabha

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Bal Krishan Singla
President
Cell: 98142-11386Om Parkash Kapoor
Gen. Secretary
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INSTITUTIONS OF SABHA

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(Samshan Bhoomies)
Rajpura Road &
Ghalori Gate
- Dharamshala
Sheranwali
- Rajmata Mohinder Kaur
Community Centre
(SDKS Bhawan)
- SDKS Ram Mandir
- Seth Ram Prashad,
Mata Dhan Devi &
Nirmala Devi Stitching
& Beauty Parlour
Training Centres

Ref. No. 076/P/2025-26

Dated: 4-12-2025

The Office Incharge
National Green Tribunal
Principal Branch
Faridkot House
Coper nicus Marg
New Delhi-110001

Sub.: Long pending problem & complaint

Respected Sir,

We are an NGO in Patiala, looking after a few institutions like schools, Community Centres, Home for disabled people and two Cremation Grounds.

Adjoining one of the Cremation Ground, the Municipal Corporation is dumping city garbage. Presently is about 1.5 lakh ton.

We are approaching to the corporation for the last two years but no effective steps have been taken. Nearby there is local population and many people have been affected. New people prefer not to bring dead bodies here to cremate and prefer to take to another ground which is 3-4 km from the existing one.

About three four months back we had sent you the complaint with reminder.

Today at around 10 a.m. received a call to inform that our complaint has been received. He wanted to give more details of receipt number and some official details.

in 1969 BK / 1912 AD

Ph: 2206960
2216960



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Cell: 98142-11386

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Ph.: 0175-2216960

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Sheranwali
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Community Centre
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Mata Dhan Devi &
Nirmala Devi Stitching
& Beauty Parlour
Training Centres

I requested my inability to grasp the figure details with this frequency and requested to speak slow enabling to pen down. He was blunt to say that he has no time.

Nothing more to say about him but humbly request to write to Municipal Corporation to remove without delay and report to you.

Sir, we are really fed up with this problem and need your quick action.

Thanking you

Yours sincerely,


(Bal Krishan Singla)
President

Established in 1969 BK / 1912 AD

Ph: 2206960
2216960

Shri Sanatan Dharam Kumar Sabha

(Registered Under Societies & Registration Act XXI of 1860)
H.O.: Dharamshala Sheranwali, Sheranwala Gate, PATIALA - 147 001

Bal Krishan Singla
President
Cell: 98142-11386

Om Parkash Kapoor
Gen. Secretary
Ph.: 5005070

INSTITUTIONS OF SABHA

- Aggarsain Hospital
- Apahaj Ashram
- Bal Niketan
(Orphanage for Girls)
- A.K.F. Senior
Secondary School
- Shakuntala Girls Sr
Secondary School
- Dharamshala
Sheranwali
- Birji Community Centre
- Birji Foundation and
Library, Rose Garden
- Seth Ram Prasad,
Mata Dhan Devi &
Nirmala Devi Stitching
& Parlour Centres
- Cremation Grounds
(Sarashan Bhoomies)
Bajaj Road &
Ghalori Gate
- Rajniata Mohinder Kaur
Community Centre
- & Parlour Centres

Ref. No.053/P/2017-18

Dated: 19-8-2017

The Deputy Commissioner
Patiala

Sub.: Relying of brick wall adjoining dumping and *hadda rori*

Respected Sir,

We humbly submit that there is a Cremation Grounds in Ghalori Gate with which about 6 acre of land belongs to the Cremation Grounds. Adjoining the land there is dumping ground of the Municipal Corporation and *hadda rori* which gives very foul smell and the persons who come to cremate body even cannot stand there and when there are rains total toxic water enter into the land which makes the land uncultivable and for the last 3-4 years, we are unable to lease it out. The land can easily fetch at Rs.3.00 lac per year as lease money. In the last four years we visited many times to the Commissioner, Municipal Corporation and the Mayor who always assured to get the same done. The land was measured as well as tender was floated to raise the wall. Nothing could be done as they always pleaded that they have no fund.

With no result in the last four years we finally decided to raise wall on our expense. We got the land demarked by the revenue office, patwari. They gave the *nishandehi*. We started raising of the wall but when we completed 1/3 of the wall the Corporation staff got the construction stopped.

Sir, we request that the Commissioner Municipal Corporation may please be asked to allow us to complete the wall.

Thanking you

Yours faithfully,

(Bal Krishan Singla)
President

C.C. to The Commissioner
Municipal Corporation, Patiala

Established in 1969 BK / 1912 AD

Ph: 2206960
2216960

Shri Sanatan Dharam Kumar Sabha

(Registered Under Societies & Registration Act XXI of 1860)
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Bal Krishan Singla
President
Cell: 98142-11386

Om Parkash Kapoor
Gen. Secretary
Ph.: 5005070

INSTITUTIONS OF SABHA

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Secondary School
- Dharamshala
Sheranwali
- Birji Community Centre
- Birji Foundation and
Library, Rose Garden
- Seth Ram Prashad,
Mata Dhan Devi &
Nirmala Devi Stitching
& Parlour Centres
- Cremation Grounds
(Samshan Bhoomies)
Rajpura Road &
Ghalori Gate
- Rajmata Mohinder Kaur
Community Centre

Ref. No.094/P/2017-18

Dated: 23-11-2017

The Commissioner
Municipal Corporation
Patiala

Sub.: Request for cleaning of malba lying in our land

Respected Sir,

It is already discussed that the Corporation has an illegal occupation of our land approximate 2800 sq yard land dumped with garbage in Cremation Grounds, Ghalori Gate, Patiala.

Sir, as soon as you clear this land, we will put it for some public use. With an estimate, it may cost 3.00 to 3.5 lac of rupees which should not be any difficult to the Corporation. We offer one more proposal that if you contribute sustainably, we can remove the malba at our end. It will save lots of time and lots of procedure. It is for your kind consideration please.

Thanking you

Yours sincerely,

(Bal Krishan Singla)
President

Established in 1969 BK / 1912 AD

Ph: 2206960
2216960

Shri Sanatan Dharam Kumar Sabha

(Registered Under Societies & Registration Act XXI of 1860)
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Bal Krishan Singla
President
Cell:98142-11386

Om Parkash Kapoor
Gen. Secretary
Ph.: 2305070

INSTITUTIONS OF SABHA

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- Seih Ram Prashad,
Mata Dhan Devi &
Nirmala Devi Stitching
Centres
- Cremation Grounds
(Samshan Bhoomies)
Rajpura Road &
Ghalori Gate

Ref. No.044/VP/2019-20

Dated:10-7-2019

Mr. Brahm Mohindra ji
Minister for Urban Local Bodies Punjab
Chandigarh

Sub.: Removal of garbage adjoining our land in Ghalori Gate Cremation Ground

Respected Sir,

We want to bring to your kind notice that Municipal Corporation has made garbage dump adjoining to our cremation ground. We approved many times to Commissioner Municipal Corporation to shift the garbage as :

- The garbage gives very foul smell and the persons who come for cremation hardly to stand due to that smell.
- When there are rains, acidic water comes through garbage to throughout land and makes it uncultivated. We approached the Commissioner Municipal Corporation many times we assured but no action. With the expenditure of Rs.26 lac, we constructed the wall on our cost. See, the problem was not over. The dump is about 20 ft high. Even now the Corporation is unloading the dump and pressing the same with road roller. Recent back the machine pressing the garbage, along with the driver fell down, injuring the driver and collapsed our boundary wall. 100 ft length has fallen, which again we are constructing
- It will be an act of kindness that the removal of garbage will be giving a sign of relief for us and the citizen of Patiala.

Kindly do the needful

Yours sincerely,

(Devi Dayal Goyal)
Vice President

Established in 1969 BK / 1912 AD

Ph: 2206960
2216960

Shri Sanatan Dharam Kumar Sabha

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H.O.: Dharamshala Sheranwali, Sheranwala Gate, PATIALA - 147 001

Bal Krishan Singla
President
Cell: 98142-11386

Ref. No.048/P/2018-19

Om Parkash Kapoor
Gen. Secretary
Ph.: 5005070

INSTITUTIONS OF SABHA

- Aggarsain Hospital
- Apahaj Ashram
- Bal Niketan
(Orphanage for Girls)
- ARKS Senior
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Secondary School
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Sheranwali
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Mata Dhan Devi &
Nirmala Devi Stitching
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- Cremation Grounds
(Samshan Bhoomies)
Rajpura Road &
Ghalori Gate
- Rajmata Mohinder Kaur
Community Centre

The Commissioner
Municipal Corporation
Patiala

Notice for removal of malba and shifting of dump from Ghalori Gate cremation grounds

Respected Sir,

We are an NGO and running various institutions. One of the institution is Cremation Ground Ghalori Gate and agriculture land measuring about 6 acres.

We are continuously approaching your office to remove the dump which not only gives foul smell but also has and is damaging our land. Your dump is 15-20 ft in height. Whenever there is a rain, acidic water or garbage comes to our land and makes it unfit for cultivation. For three years we could not lease out for cultivation.

Your office promised to make a wall all around our land to save from acidic water but the corporation backed out when your engineers told about the cost of 16 lac for the wall . We started on our own to save our land. We requested your office to remove garbage from our land wham you got measured the land and found that approximately 3000 yard under the garbage. You promised to remove but again when your dept. accessed the cost of 6 lacs to remove, you became silent We spent 6 lac and removed malba. Again you are putting garbage and pressing there and then and the height is increasing day by day. The machine being usec for pressing fell down in our land along its driver who was seriously injured. Tha fault made big loss to us as our wall 30 ft wide and 8 ft in height was damaged.

Sir, this is the state of affairs, daily people come for cremations and find i difficult to attend due to foul smell.

We hereby serve the notice that either removes the malba within two month on receiving the notice or change the legal consequences. We will file criminal a well as damages case against the Corporation.

We hope that you will take due note of this notice.



(Bal Krishan Singl
Preside

Established in 1969 BK / 1912 AD

Ph: 220696
221696

Shri Sanatan Dharam Kumar Sabha

(Registered Under Societies & Registration Act XXI of 1860)
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Ph.: 5005070

INSTITUTIONS OF SABHA

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Mata Dhan Devi &
Nirmala Devi Stitching
& Parlour Centres
- Cremation Grounds
(Samshan Bhoomies)
Rajpura Road &
Ghalori Gate
- Rejmeta Mohinder Kaur
Community Centre
- Jain Ram Prasad,

Ref. No.073/P/2023-24
Dated : 01-12-2023

532A/mok
21/12/23

The Commissioner
Municipal Corporation
Patiala

Sub.: Garbage nuisance adjacent Cremation Grounds, Ghalori Gate and damages the wall around our land

Sir,

To bring to your kind notice the Cremation Grounds at Ghalori Gate is being managed by the Sabha.

- The Corporation started throwing city garbage in and adjoining land which became a mountain heap.
- We continuously approached to your office but your office remained inactive.
- The nuisance increasing day by day. 2000-3000 people who came with the dead bodies daily were complaining of foul smell.
- After three, four years of struggle asked us to raise boundary wall to our land.
- Municipal Corporation, Patwari and Kango from Revenue Deptt. called by your office, marked the demarcation. We raised the wall with the cost of Rs.26.00 lakhs a few years back.
- The Corporation started removing the garbage. About 50% garbage was removed in 1.5 years. Then suddenly stopped and covered the remaining garbage with layer of sand. Now again they have started to throw the garbage on the same site.

foul smell

Established in 1969 BK / 1912 AD

Ph: 22069
22169

Shri Sanatan Dharam Kumar Sabha

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- Rajmata Mohinder Kaur
Community Centre

- The problem of foul smell and with the pressure of garbage total wall has fallen and it may cause loss of Rs.30 lakhs.

Sir, you are hereby requested

- a) To stop throwing of garbage.
- b) To remove the garbage
- c) To pay us the amount for the damaged wall.

We further request you to visit the site. We will accompany on your convenience.

Sir, if we do not find the positive response within 15 days from the receipt of this letter, we will go to our last option to file a case for removal of garbage and claim damage.

We hope you will take the issue on priority and do the needful.

Yours sincerely,

(Bal Krishan Singla)
President

~~We hope you will take the issue on priority and do the~~

Established in 1969 BK / 1912 AD

Ph.: 22069
22169

Shri Sanatan Dharam Kumar Sabha

(Registered Under Societies & Registration Act XXI of 1860)

H.O.: Dharamshala Sheranwali, Sheranwala Gate, PATIALA - 147 001

Bal Krishan Singla
President
Cell: 98142-11386

Om Parkash Kapoor
Gen. Secretary
Ph.: 5005070

INSTITUTIONS OF SABHA

- Aggarwain Hospital
- Apahaj Ashram
- Bal Niketan
(Orphanage for Girls)
- ARKS Senior
Secondary School
- Shakuntala Girls Sr
Secondary School
- Dharamshala
Sheranwali
- Birji Community Centre
- Birji Foundation and
Library, Rose Garden
- Seth Ram Prashad,
Mata Dhan Devi &
Nirmala Devi Stitching
& Parlour Centres
- Cremation Grounds
(Samskran Bhoomies)
Rajpura Road &
Ghalori Gate
- Rajmata Mohinder Kaur
Community Centre

Ref. No.077/P/2023-24
Dated : 19-12-2023

Ms. Sahkshi Sawhney, IAS
The Deputy commissioner
Patiala

Sub.: Regarding garbage dump and problem with the anti social elements

Respected Madam,

We humbly submit the problems being faced by us for long time. We are controlling two Cremation Grounds at Rajpura road and Ghalori Gate.

- In Ghalori Gate adjoining premises, the Corporation started to dump city garbage. It became mountain size.
- We numerously approached the Corporation, they advised us to raise boundary wall and assured to remove garbage.
- After long persuasion they started removing the garbage and in about 1.5 years they could remove 50% of garbage.
- Again they closed work and to save themselves from public complaint they covered the garbage with a layer of fresh sand.
- We objected but of no use.
- Now again, they have started pouring of garbage on the same heap. Our total wall has collapsed with the weight of the garbage.
- We hereby request your honour that the dumping of garbage be stopped immediately. Daily 1000 to 2000 people come for Cremation, it becomes difficult to stand in foul smell for them..
- We pray that this nuisance be stopped at the earliest.

Thanking you

Yours sincerely,

(Devi Dayal Goyal)
Vice President

founded in 1969 BK / 1912 AD

Ph: 2206960
2216960

Shri Sanatan Dharam Kumar Sabha

(Registered Under Societies & Registration Act XXI of 1860)
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Email : sdkspatiala@gmail.com

Bal Krishan Singla
President
Cell:98142-11386

Om Parkash Kapoor
Gen. Secretary
Ph.: 0175-2216960

INSTITUTIONS OF SABHA

- Aggarsain Hospital
- Apahaj Ashram
- ARKS Senior
Secondary School
- Bal Niketan
(Orphanage for Girls)
- Birji Community Centre
- Birji Foundation and
Library, Rose Garden
- Cremation Grounds
(Samshan Bhoomies)
Rajpura Road &
Ghalori Gate
- Dharamshala
Sheranwali
- Rajmata Mahinder Kaur
Community Centre
(SDKS Bhawan)
- SDKS Ram Mandir
- Seth Ram Prashad,
Mata Dhan Devi &
Nirmala Devi Stitching
& Beauty Parlour
Training Centres

Ref. No.017/P/2025-26
Dated: 4-6-2025

The Deputy Commissioner
Patiala

Sub.: Request for immediate removal of garbage dump.

Hon'ble Madam,

We are 113 years old an NGO running 17-18 institutions in the service of people of Patiala. To name a few some, Aggarsain Hospital, Apahaj Ashram (for differently abled people), Bal Niketan for orphan, School, three community centres, two cremation Grounds etc.

One Cremation Ground at Rajpura Road has no its match in Punjab Everyone appreciates. The another ground situated at Ghalori Gate has become a shame for us. It is so much filled with foul smell as people who come along for cremation, finds difficult to stand. The cremation are controlled by our employees as many people start vomiting and giddiness with foul smell. The reason is Municipal Corporation unloading total city garbage adjoining

The Corporation has created hell for the people. People living nearby, has demonstrated many times but no effect on deaf ears Sir, it may lead to some epidemic.

While keeping in mind the people's problem and our concerns, we request you Sir, please relieve us from this unbearable problem.

Yours sincerely,

Everyone appreciates. The another ground situated at Ghalori Gate

(Bal Krishan Singla)
President

Established in 1969 BK / 1912 AD

Ph 22069,
22169.

Shri Sanatan Dharam Kumar Sabha

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Email : sckspatiala@gmail.com

Bal Krishan Singla
President
Cell: 98142-11386

Om Parkash Kapoor
Gen. Secretary
Ph.: 0175-2216960

INSTITUTIONS OF SABHA

- Aggarwain Hospital
- Apahaj Ashram
- ARKS Senior
Secondary School
- Bal Niketan
(Orphanage for Girls)
- Birji Community Centre
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(Samshan Bhoomies)
Rajpura Road &
Ghalori Gate
- Dharamshala
Sheranwali
- Rajmata Mohinder Kaur
Community Centre
(SDKS Bhawan)
- SDKS Ram Mandir
- Seth Ram Prashad,
Mata Dhan Devi &
Nirmala Devi Stitching
& Beauty Parlour
Training Centres

Ref. No.031/P/2025-26
Dated: 05-7-2025

The Deputy Commissioner
Patiala

Sub.: Heaps of garbage adjoining Cremation Grounds, Ghalori Gate,
Patiala

Hon'ble Mada,

Respectfully stated that the mountain type heaps of garbage has
come to everyone's neck intolerable even to cremate the bodies

Please give strict orders to Municipal Corporation, Patiala

Yours sincerely,


(Bal Krishan Singla)
President

Enclosed : Previous letter and photographs.

Established in 1969 BK / 1912 AD

Ph: 2206960
2216960

Shri Sanatan Dharam Kumar Sabha

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Email : sdkspatiala@gmail.com

Bal Krishan Singla
President
Cell:98142-11386

Om Parkash Kapoor
Gen. Secretary
Ph.: 0175-2216960

INSTITUTIONS OF SABHA

- Aggarsain Hospital
- Apahaj Ashram
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Secondary School
- Bal Niketan
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- Birji Community Centre
- Birji Foundation and
Library, Rose Garden
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(Samshan Bhoomies)
Rajpura Road &
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Sheranwali
- Rajmata Mohinder Kaur
Community Centre
(SDKS Bhawan)
- SDKS Ram Mandir
- Seth Ram Prashad,
Mata Dhan Devi &
Nirmala Devi Stitching
& Beauty Parlour
Training Centres

Ref. No: 016/P/2025-26

Dated: 4-6-2025

The Member (Secretary)
Pb. Pollution Control Board
Patiala

Sub.: Request for immediate removal of garbage dump.

Hon'ble Sir,

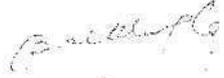
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One Cremation Ground at Rajpura Road has no its match in Punjab. Everyone appreciates. The another ground situated at Ghalori Gate has become a shame for us. It is so much filled with foul smell as people who come along for cremation, finds difficult to stand. The cremation are controlled by our employees as many people start vomiting and giddiness with foul smell. The reason is Municipal Corporation unloading total city garbage adjoining.

The Corporation has created hell for the people. People living nearby, has demonstrated many times but no effect on deaf ears. Sir, it may lead to some epidemic.

While keeping in mind the people's problem and our concerns, we request you Sir, please relieve us from this unbearable problem.

Yours sincerely,


(Bal Krishan Singla)
President

Established in 1969 BK / 1912 AD



Ph: 2206961
2216966

Shri Sanatan Dharam Kumar Sabha

(Registered Under Societies & Registration Act XXI of 1860)
H.O.: Dharamshala Sheranwali, Sheranwala Gate, PATIALA - 147 001
Email : sdkspatiala@gmail.com

Bal Krishan Singla
President
Cell: 98142-11386

Om Parkash Kapoor
Gen. Secretary
Ph: 0175-2216960

INSTITUTIONS OF SABHA

- Aggarsain Hospital
- Apaha, Ashram
- ARKS Senior
Secondary School
- Bal Niketan
(Orphanage for Girls)
- Birji Community Centre
- Birji Foundation and
Library, Rose Garden
- Cremation Grounds
(Samshan Bhoomies)
Rajpura Road &
Ghalori Gate
- Dharamshala
Sheranwali
- Rajmata Mohinder Kaur
Community Centre
(SDKS Bhawan)
- SDKS Ram Mandir
- Seth Ram Prashad,
Mata Dhan Devi &
Nirmala Devi Stitching
& Beauty Parlour
Training Centres

Ref. No.030/P/2025-26
Dated: 05-7-2025

The Member (Secretary)
Pb. Pollution Control Board
Patiala

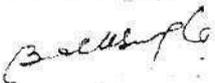
Sub.: Heaps of garbage adjoining Cremation Grounds, Ghalori Gate,
Patiala

Hon'ble Sir,

Respectfully stated that the mountain type heaps of garbage has
come to everyone's neck intolerable even to cremate the bodies.

Please give strict orders to Municipal Corporation, Patiala.

Yours sincerely,


(Bal Krishan Singla)
President

Enclosed : Previous letter and photographs.



ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਪਟਿਆਲਾ

Email: dc.ptl@punjab.gov.in , dcptipb@gmail.com



(ਵਿਕਾਸ ਸ਼ਾਖਾ)

Email : branchdevelopment2024@gmail.com

ਸੇਵਾ ਵਿਖੇ

ਕਮਿਸ਼ਨਰ,
ਨਗਰ ਨਿਗਮ, ਪਟਿਆਲਾ।

ਨੰ:...../ਵਿਕਾਸ-3 ਮਿਤੀ: -08-2025

ਵਿਸ਼ਾ:- Vacation of Land occupied with Garbage near Ghalori gate cremation ground.

ਹਵਾਲਾ:- ਇਸ ਦਫਤਰ ਦੇ ਪੱ:ਨੰ: 584/ਵਿਕਾਸ-3 ਮਿਤੀ 14-07-2025 ਅਤੇ ਪੱ:ਨੰ: 618/ਵਿਕਾਸ-3 ਮਿਤੀ 28-07-2025 ਦੇ ਸਬੰਧ ਵਿੱਚ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿੱਚ ਹਵਾਲਾ ਅਧੀਨ ਪੱਤਰ ਰਾਹੀਂ ਆਪ ਜੀ ਨੂੰ Pawan Goyal (Public Relations Officer), Society for Welfare of the Handicapped, Distt. Spl. Olympics Association, Patiala, ਪਾਸੋਂ ਈਮੇਲ ਮਿਤੀ 23-06-2025 ਰਾਹੀਂ ਪ੍ਰਾਪਤ ਦਰਖਾਸਤ ਮੂਲ ਰੂਪ ਵਿੱਚ ਭੇਜਕੇ ਬੇਨਤੀ ਕੀਤੀ ਗਈ ਸੀ ਕਿ ਵਿਸ਼ੇ ਸਬੰਧੀ ਨਿਯਮਾਂ ਅਨੁਸਾਰ ਅਗਲੇਰੀ ਕਾਰਵਾਈ ਕਰਨ ਉਪਰੰਤ ਰਿਪੋਰਟ ਇਸ ਦਫਤਰ ਨੂੰ ਭੇਜੀ ਜਾਵੇ। ਪਰੰਤੂ ਆਪ ਜੀ ਦੇ ਦਫਤਰ ਵੱਲੋਂ ਅਜੇ ਤੱਕ ਕੋਈ ਵੀ ਰਿਪੋਰਟ ਇਸ ਦਫਤਰ ਵਿਖੇ ਪ੍ਰਾਪਤ ਨਹੀਂ ਹੋਈ ਹੈ।

ਹੁਣ ਸ੍ਰੀ ਬਾਲ ਕ੍ਰਿਸ਼ਨ ਸਿੰਗਲਾ, ਪ੍ਰਧਾਨ, ਸ੍ਰੀ ਸਨਾਤਨ ਧਰਮ ਕੁਮਾਰ ਸਭਾ, ਸ਼ੇਰਾਵਾਲਾ ਗੇਟ, ਪਟਿਆਲਾ ਵੱਲੋਂ ਪੱ:ਨੰ: 031/P/2025-26 ਮਿਤੀ 05-07-2025 ਰਾਹੀਂ ਪ੍ਰਾਪਤ ਦਰਖਾਸਤ ਸਮੇਤ ਸਹਿਪੱਤਰ ਦੀ ਕਾਪੀ ਆਪ ਜੀ ਪਾਸ ਭੇਜਦੇ ਹੋਏ ਮੁੜ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਵਿਸ਼ੇ ਅੰਕਿਤ ਮਾਮਲੇ ਸਬੰਧੀ ਤੁਰੰਤ ਨਿਯਮਾਂ ਅਨੁਸਾਰ ਅਗਲੇਰੀ ਕਾਰਵਾਈ ਅਮਲ ਵਿੱਚ ਲਿਆਂਦੀ ਜਾਵੇ ਅਤੇ ਕੀਤੀ ਗਈ ਕਾਰਵਾਈ ਦੀ ਰਿਪੋਰਟ ਬਿਨਾਂ ਕਿਸੇ ਦੇਰੀ ਦੇ ਤੁਰੰਤ ਇਸ ਦਫਤਰ ਨੂੰ ਭੇਜਣ ਦੀ ਖੇਚਲ ਕੀਤੀ ਜਾਵੇ।

ਇਸ ਨੂੰ ਅਤਿ ਜਰੂਰੀ ਸਮਝਿਆ ਜਾਵੇ ਜੀ।

ਵਾ: ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਪਟਿਆਲਾ।

ਪਿ:ਅੰ:ਨੰ:638...../ਵਿਕਾਸ-3

ਮਿਤੀ: 07-08-2025

ਇਸ ਦਾ ਇੱਕ ਉਤਾਰਾ ਸ੍ਰੀ ਬਾਲ ਕ੍ਰਿਸ਼ਨ ਸਿੰਗਲਾ, ਪ੍ਰਧਾਨ, ਸ੍ਰੀ ਸਨਾਤਨ ਧਰਮ ਕੁਮਾਰ ਸਭਾ, ਧਰਮਸ਼ਾਲਾ ਸ਼ੇਰਾਵਾਲੀ, ਸ਼ੇਰਾਵਾਲਾ ਗੇਟ, ਪਟਿਆਲਾ, ਪਾਸ ਉਹਨਾਂ ਦੀ ਦਰਖਾਸਤ ਨੰ: 031/P/2025-26 ਮਿਤੀ 05-07-2025 ਦੇ ਸਬੰਧ ਵਿੱਚ ਸੂਚਨਾ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।

Established in 1969 BK / 1912 AD

108
8-7-25Ph. 2206960
2216960

Shri Sanatan Dharam Kumar Sabha

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H.O.: Dharamshala Sheranwali, Sheranwala Gate, PATIALA - 147 001
Email : sdkspatiala@gmail.com

Bal Krishan Singla
President
Cell:98142-11386

Om Parkash Kapoor
Gen. Secretary
Ph.: 0175-2216960

INSTITUTIONS OF SABHA

- Aggarsain Hospital
- Spahaj Ashram
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Secondary School
- Bal Niketan
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- Birji Community Centre
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(Samshan Bhoomies)
Rajpura Road &
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- Dharamshala
Sheranwali
- Rajmata Mohinder Kaur
Community Centre
(SDKS Bhawan)
- SDKS Ram Mandir
- Seth Ram Prashad,
Mata Dhan Devi &
Nirmala Devi Stitching
& Beauty Parlour
Training Centres

Ref.027/P/2025-26
Dated: 07-7-2025

The Commissioner
Municipal Corporation,
Patiala

Sub: Use of 2 acres of land of S.D. Kumar Sabha, Patiala for segregating the legacy waste

Sir,

Please refer to our meeting in the presence of Medical Officer, Health and other officers of Municipal Corporation, Patiala. After discussions, it was desired that let the Municipal Corporation, Patiala sent a official communication giving the terms of use of land of S D Kumar Sabha, Patiala adjacent to the cremation grounds of Ghalori Gate, Patiala.

The proposal as received from your end is not complete and the following information is required.

- i) The rate at which S.D. Kumar Sabha shall be paid for the use of 2 acres of land only for the purposes of segregating the legacy waste by the corporation itself or through their own agency.
- ii) The members of S.D. Kumar Sabha desired that instead of leasing out the land, a license may be granted to M.C. Patiala for one year on payment of license fee only for the said purpose.
- iii) As discussed nothing has been said about guarantee to be furnished by the M.C. Patiala for carrying out the terms faithfully and stop the user of land for any purpose whatsoever. However we propose a bank guarantee of Rs.50 lac to be furnished by MC Patiala (subject to negotiations).
- iv) As the boundary wall around the land had fallen due to the pressure of heaps of waste stored by the M.C. Patiala at many places and also by the transports used to transport the said waste through a narrow passage along the walls. The M.C. Patiala should give an undertaking that while stopping the use of land

leasing out the land, a license may be granted to M.C. Patiala

Established in 1969 BK / 1912 AD

Ph. 220696
221696

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INSTITUTIONS OF SABHA

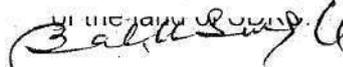
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Training Centres

after the expiry of one year, the corporation shall rebuild the entire wall which had fallen for no fault of SDKS at its own cost.

- v) There is no mention of the khasra numbers required by the M.C. Patiala for segregation of legacy waste. Please specify the same on personal visit on the spot so as to avoid unnecessary nuisance to the visitors to cremation ground.
- vi) At how much distance from cremation ground, the segregation/processing plants for the fresh waste shall be located so as the smell emitting from the waste may not irritate the visitors who come to perform last rites of their loved ones, may also be specified.
- vii) Undertaking by M.C. Patiala that no fresh waste shall be brought near the present dump so as to save the public at large from the bad smell.
- viii) Safety measures to be adopted by M.C. Patiala to stop the legacy waste either segregated or otherwise to spread to the other parts of the land of SDKS.
- ix) The license shall be granted in the name of Commissioner, Municipal Corporation, Patiala. No notice will required to be issued after the expiry of one year from the date of license deed and the corporation shall stop using the land and rebuild the wall within that one year of license.

With the above terms, we the members of SDKS submit the proposal purely in the interest of public at large keeping in view the public health also. As SDKS is a charitable organization working for the down trodden and needy people in the fields of health, accommodation to orphans/destitute girls, specially challenged persons.

Yours sincerely,


(Bal Krishan Singla)
President

Established in 1969 BK / 1912 AD

Ph: 2206960
2216960

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Mata Dhan Devi &
Nirmala Devi Stitching
& Beauty Parlour
Training Centres

Ref. No.030/VP/2025-26
Dated: 16-7-2025

The Commisioner
Municipal Corporation
Patiala

Sub.: Regarding leasing out 2 acres of land adjoining Cremation
Grounds, Ghalori Gate, Patiala

Respected Sir,

As discussed in our meeting held on 14th of July, 2025, your
inspector and Patwari visited the sight, measured two acres
(sight plan enclosed) and approved the sight to their
satisfaction.

The agreed amount of Rs.Two Lakhs as lease money may
please be credited to our Bank.

Bank detail as under:

Name : Shri Sanatan Dharam Kumar Sabha
Bank : HDFC Bank
Account number : 50100162199090
IFSC code : HDFC0001330
Branch: Chotti Baradari.

The lease may be taken from 16/7/2025 to 15/8/2026.

Thanking you

Yours sincerely,


(Devi Dayal Goyal)
Vice President

SPEEDPOST

Established in 1969 BK / 1912 AD

Ph: 2206960
2216960

Shri Sanatan Dharam Kumar Sabha

(Registered Under Societies & Registration Act XXI of 1860)

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Bal Krishan Singla
President
Cell:98142-11386Om Parkash Kapoor
Gen. Secretary
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INSTITUTIONS OF SABHA

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(SDKS Bhawan)
- SDKS Ram Mandir
- Seith Ram Prashad,
Mata Dhan Devi &
Nirmala Devi Stitching
& Beauty Parlour
Training Centres

Ref. No.053/P/2025-26
Dated: 1-9-2025Mr. Parminder Singh, IAS
The Commissioner
Municipal Corporation
Patiala

Sub.: Regarding garbage dump

Hon'ble Sir,

Patiala has a very big problem of garbage dump which may give many ills to the people. We are creating hue and cry for the last 8-9 years. But the time came when you took up the matter and sought our co-operation. The undersigned surrendered to as you wished. You were so good that you were putting your efforts to start the process in weeks, days and hours.

Sir, you will vouch that we cooperated to your wish and did not miss a single day. You signed a memorandum of terms and promised to pay us 2 lakhs in advance.

As assured enough work had to be done in first 2-3 months. But Sir, I am sorry, I could not understand the out come of government assurances.

It looks that we should withdraw our consent and offers to save the people, who visit to cremation grounds and nearby people living and we should knock the another door of hope.

Sir, say to say, why such attitude towards the people is of the government. I am discouraged to toe another problems of the city concerning Municipal Corporation.

Yours sincerely,


(Bal Krishan Singla)
President

Registered Under Section 12-A and donations are exempted under section 80 G of IT Act
Approved by Government of India to receive Foreign donations by Reg. No. 115310020

Final agreement with Corporation for Likate Land

ਇਹ ਇਕਰਾਰਨਾਮਾ ਹੇਠ ਲਿਖਿਆ ਦੋਹਾਂ ਧਿਰਾਂ ਵਿਚਕਾਰ ਅੱਜ ਮਿਤੀ 6-10-2025 ਨੂੰ ਕੀਤਾ ਗਿਆ

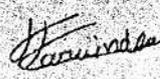
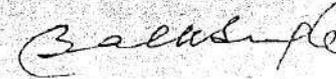
1. ਕਮਿਸ਼ਨਰ, ਨਗਰ ਨਿਗਮ, ਪਟਿਆਲਾ (ਜਾਂ ਉਨ੍ਹਾਂ ਵਲੋਂ ਅਧਿਕਾਰਤ ਅਧਿਕਾਰੀ), ਨਗਰ ਨਿਗਮ, ਪਟਿਆਲਾ ਜਿਸ ਨੂੰ ਧਿਰ ਨੰ: 1 ਕਿਹਾ ਗਿਆ ਹੈ।

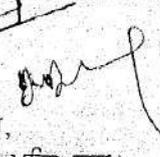
ਅਤੇ

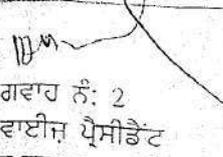
2. ਪ੍ਰਧਾਨ ਸਨਾਤਨ ਧਰਮ ਕੁਮਾਰ ਸਤਾ (ਐਸ.ਡੀ.ਕੇ.ਐਸ) ਜਾਂ ਉਨ੍ਹਾਂ ਵਲੋਂ ਅਧਿਕਾਰਤ ਪ੍ਰਤਿਨਿਧੀ ਜਿਸਨੂੰ ਧਿਰ ਨੰ: 2 ਕਿਹਾ ਗਿਆ ਹੈ।

ਇਕਰਾਰਨਾਮੇ ਦੀਆਂ ਸ਼ਰਤਾਂ ਹੇਠ ਲਿਖੇ ਅਨੁਸਾਰ ਹੋਣਗੀਆਂ:

- 1 ਇਹ ਕਿ ਧਿਰ ਨੰ: 2 ਆਪਣੀ ਮਾਲਕੀ ਵਾਲੀ 2 ਏਕੜ ਜਗ੍ਹਾਂ ਧਿਰ ਨੰ: 1 ਵਿਚ ਇਕ ਸਾਲ ਦੇ ਸਮੇਂ ਲਈ ਲੀਜ਼ ਤੇ ਦੇਣ ਲਈ ਤਿਆਰ ਹੈ, ਇਹ ਜਗ੍ਹਾਂ ਧਿਰ ਨੰ: 1 ਵਲੋਂ ਸਿਰਫ ਲੈਗੇਸੀ ਵੇਸਟ ਦੀ ਰੈਮੀਡੇਸ਼ਨ ਦੇ ਪਰਪਜ਼ ਲਈ ਵਰਤਣ ਦੀ ਪਾਬੰਦ ਹੋਵੇਗੀ ਅਤੇ ਧਿਰ ਨੰ: 1 ਇਸ ਜਗ੍ਹਾਂ ਨੂੰ ਕਿਸੇ ਵੀ ਹੋਰ ਵਿਅਕਤੀ/ ਸੰਸਥਾ/ ਏਜੰਸੀ ਨੂੰ ਸਬਲੈਟ ਨਹੀਂ ਕਰੇਗੀ।
- 2 ਧਿਰ ਨੰ: 1 ਧਿਰ ਨੰ: 2 ਨੂੰ ਇਸ ਜਗ੍ਹਾਂ ਦੇ ਬਦਲੇ 2 ਲੱਖ ਰੁਪੈ ਸਾਲਾਨਾ ਕਿਰਾਇਆ ਦੇਣ ਦੀ ਪਾਬੰਦ ਹੋਵੇਗੀ ਅਤੇ ਧਿਰ ਨੰ: 1 ਇਹ ਸਾਲਾਨਾ ਕਿਰਾਇਆ ਧਿਰ ਨੰ: 2 ਦੇ ਆਬੋਰਾਈਜ਼ਡ ਅਕਾਊਂਟ ਵਿਚ ਜਮ੍ਹਾਂ ਕਰਾਉਣ ਲਈ ਪਾਬੰਦ ਹੋਵੇਗੀ।
- 3 ਧਿਰ ਨੰ: 1 ਲੀਜ਼ ਤੇ ਲਈ ਜਗ੍ਹਾਂ ਤੇ ਕਿਸੇ ਵੀ ਤਰ੍ਹਾਂ ਦੀ ਪੱਕੀ ਉਸਾਰੀ ਨਾ ਕਰਨ ਦੀ ਪਾਬੰਦ ਹੋਵੇਗੀ।
- 4 ਧਿਰ ਨੰ: 1 ਲੈਗੇਸੀ ਵੇਸਟ ਦੀ ਰੈਮੀਡੇਸ਼ਨ ਉਪਰੰਤ ਇਹ 2 ਏਕੜ ਜਗ੍ਹਾਂ ਸਾਫ ਸਫਾਈ ਕਰਵਾ ਕੇ ਮੌਕੇ ਤੇ ਜਿਸ ਤਰ੍ਹਾਂ ਨਾਲ ਲੈ ਰਹੀ ਹੈ ਉਸੇ ਤਰੀਕੇ ਨਾਲ ਧਿਰ ਨੰ: 2 ਨੂੰ ਵਾਪਸ ਕਰਨ ਦੀ ਪਾਬੰਦ ਹੋਵੇਗੀ।
- 5 ਧਿਰ ਨੰ: 2 ਕਿਸੇ ਵੀ ਹਾਲਤ ਵਿਚ ਇਹ 2 ਏਕੜ ਜਗ੍ਹਾਂ ਇਕ ਸਾਲ ਦੇ ਵਕਫੇ ਤੋਂ ਪਹਿਲਾਂ ਖਾਲੀ ਨਾ ਕਰਾਉਣ ਲਈ ਪਾਬੰਦ ਹੋਵੇਗੀ, ਜੇਕਰ ਇਸ ਨੂੰ ਅਗਲੇ ਸਾਲਾਂ ਲਈ ਵਧਾਇਆ ਜਾਣਾ ਹੈ ਤਾਂ ਧਿਰ ਨੰ: 1 ਅਤੇ 2 ਆਪਸੀ ਸਹਿਮਤੀ ਨਾਲ ਵਧਾ ਸਕਦੇ ਹਨ।
- 6 ਧਿਰ ਨੰ: 1 ਕੰਮ ਦੇ ਮੁਕੰਮਲ ਹੋਣ ਉਪਰੰਤ ਧਿਰ ਨੰ: 2 ਨੂੰ ਜਦੋਂ ਵੀ ਜਗ੍ਹਾਂ ਵਾਪਸ ਸੌਂਪਣੀ ਹੋਵੇਗੀ ਉਸ ਸਮੇਂ ਧਿਰ ਨੰ: 1 ਵਲੋਂ ਸੁੱਟੇ ਜਾਣ ਵਾਲੇ ਕੁਝੇ ਕਾਰਨ ਜੇਕਰ ਧਿਰ ਨੰ: 2 ਦੀ ਦੀਵਾਰ ਦਾ ਕੋਈ ਵੀ ਨੁਕਸਾਨ ਹੋਇਆ ਹੈ ਜਾਂ ਹੁੰਦਾ ਹੈ ਤਾਂ ਧਿਰ ਨੰ: 1 ਉਸਨੂੰ ਠੀਕ ਕਰਵਾ ਕੇ ਦੇਣ ਦੀ ਪਾਬੰਦ ਹੋਵੇਗੀ।
- 7 ਧਿਰ ਨੰ: 1 ਵਲੋਂ 2 ਮਹੀਨੇ ਉਪਰੰਤ ਵੱਡੀ ਨਦੀ ਵਾਲੀ ਥਾਂ ਵਾਲੇ ਪਾਸੇ ਤੋਂ ਰਸਤਾ ਵਰਤਣ ਲਈ ਪਾਬੰਦ ਹੋਵੇਗੀ।

ਹਸਤਾਖਰ	ਹਸਤਾਖਰ
	
ਧਿਰ ਨੰ: 1	(ਧਿਰ ਨੰ: 2)
ਸੇਨਟਰੀ ਇੰਸਪੈਕਟਰ, ਨਗਰ ਨਿਗਮ, ਪਟਿਆਲਾ ਅਧਿਕਾਰਤ ਵਲੋਂ ਕਮਿਸ਼ਨਰ ਨਗਰ ਨਿਗਮ, ਪਟਿਆਲਾ	ਪ੍ਰਧਾਨ, ਸਨਾਤਨ ਧਰਮ ਕੁਮਾਰ ਸਤਾ

ਗਵਾਹ ਨੰ: 1 
ਹੈਲਥ ਅਫਸਰ,
ਨਗਰ ਨਿਗਮ, ਪਟਿਆਲਾ।

ਗਵਾਹ ਨੰ: 2 
ਵਾਈਜ਼ ਪ੍ਰੈਸੀਡੈਂਟ
ਸਨਾਤਨ ਧਰਮ ਕੁਮਾਰ ਸਤਾ, ਪਟਿਆਲਾ

ਵਿਸ਼ਾ: ਰੇਮੀਡੇਸ਼ਨ ਦੇ ਕੰਮ ਲਈ 2 ਏਕੜ ਜਗ੍ਹਾ ਕਿਰਾਏ ਤੇ ਲੈਣ ਲਈ ਸਨਾਤਨ ਧਰਮ ਕੁਮਾਰ ਸਭਾ ਨਾਲ ਐਮ.ਓ.ਯੂ ਕਰਨ ਸਬੰਧੀ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਸਬੰਧੀ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਨਗਰ ਨਿਗਮ ਪਟਿਆਲਾ ਵੱਲੋਂ ਰੇਮੀਡੇਸ਼ਨ ਦੇ ਕੰਮ ਲਈ ਮੇਨ ਗਾਰਬੇਜ਼ ਡੱਪ ਸਾਈਟ ਤੇ ਜਗ੍ਹਾ ਦੀ ਘਾਟ ਹੋਣ ਕਾਰਨ ਰੇਮੀਡੇਸ਼ਨ ਦੇ ਕੰਮ ਵਿਚ ਮੁਸ਼ਕਿਲ ਪੇਸ਼ ਹੋਣ ਕਾਰਨ ਡੱਪਸਾਈਟ ਦੇ ਨਾਲ ਲੱਗਦੀ ਸਨਾਤਨ ਧਰਮ ਕੁਮਾਰ ਸਭਾ (ਐਸ.ਡੀ.ਕੇ.ਐਸ) ਦੀ 2 ਏਕੜ ਜਗ੍ਹਾ ਨੂੰ ਨਗਰ ਨਿਗਮ ਪਟਿਆਲਾ ਵੱਲੋਂ ਇਕ ਸਾਲ ਲਈ ਕਿਰਾਏ ਤੇ ਲੈਣ ਲਈ ਜਨਰਲ ਹਾਊਸ ਦੇ ਮਤਾ ਨੰ. 95 ਮਿਤੀ 11-08-2025 ਰਾਹੀਂ ਪ੍ਰਵਾਨਗੀ ਦੇ ਦਿੱਤੀ ਗਈ ਸੀ। ਜਿਸ ਸਬੰਧੀ ਸਨਾਤਨ ਧਰਮ ਕੁਮਾਰ ਸਭਾ (ਐਸ.ਡੀ.ਕੇ.ਐਸ) ਨਾਲ ਐਮ.ਓ.ਯੂ ਕਰਨ ਲਈ ਇਸਦਾ ਡਰਾਫਟ ਲਾਅ ਅਫਸਰ ਜੀ ਤੋਂ ਲੀਗਲ ਵੈਟ ਕਰਵਾ ਲਿਆ ਗਿਆ ਹੈ। ਇਸ ਲਈ ਸਨਾਤਨ ਧਰਮ ਕੁਮਾਰ ਸਭਾ (ਐਸ.ਡੀ.ਕੇ.ਐਸ) ਨਾਲ ਐਮ.ਓ.ਯੂ ਕਰਨ ਲਈ ਰਿਪੋਰਟ ਅਗਲੇਰੀ ਕਾਰਵਾਈ ਹਿੱਤ ਪੇਸ਼ ਹੈ ਜੀ।

*As per above
it may be recommended
SE/plb authorize the
Head of the or SL (Name of the
officer)*

*Cul
19/9/25*

*to enter into lease Agreement
on behalf of MC Patiala
19/9/25*

Established in 1969 BK / 1912 AD

Ph: 2206960
2216960

Shri Sanatan Dharam Kumar Sabha

(Registered Under Societies & Registration Act XXI of 1860)
H.O.: Dharamshala Sheranwali, Sheranwala Gate, PATIALA - 147 001
Email : sdkspatiala@gmail.com

Bal Krishan Singla
President
Cell:98142-11386

Om Parkash Kapoor
Gen. Secretary
Ph.: 0175-2216960

INSTITUTIONS OF SABHA

- Aggarsain Hospital
- Apaha; Ashram
- ARKS Senior
Secondary School
- Bal Niketan
(Orphanage for Girls)
- Birji Community Centre
- Birji Foundation and
Library, Rose Garden
- Cremation Grounds
(Samshan Bhoomies)
Rajpura Road &
Ghalori Gate
- Dharamshala
Sheranwali
- Rajmata Mohinder Kaur
Community Centre
(SDKS Bhawan)
- SDKS Ram Mandir
- Seth Ram Prashad,
Mata Dhan Devi &
Nirmala Devi Stitching
& Beauty Parlour
Training Centres

Ref. No.079/P/2025-26
Dated: 16-12-2025

(Received)

245
16/12/24

The Commissioner
Municipal Corporation
Patiala

Sub.: Disposal of garbage at Ghalori Gate, Patiala

Respected Sir,

To recollect your memory, I have to say that the Corporation was dumping garbage in our land adjoining to Ghalori Gate Cremation Ground.

You demanded two acres of land on 2 lakh rupees for one year to process the garbage and assured to give neat and clean possession of the land. you further assured that no new garbage was to be dumped. Furthermore, you assured for the wall of the land which has been damaged, will be constructed on the cost of the Corporation.

The agreement of the lease deed was signed by the undersigned and inspector Harwinder Singh, authorised by you.

Now, I feel you have crossed all the limits of gentleman promises. When I see you have occupied whole of the six acres land and dumping continuously the garbage with which nuisance has multiplied.

year to process the garbage and assured to give neat and clean possession of the land.

Shri Sanatan Dharam Kumar Sabha

(Registered Under Societies & Registration Act XXI of 1860)
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INSTITUTIONS OF SABHA

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Mata Dhan Devi &
Nirmala Devi Stitching
& Beauty Parlour
Training Centres

The promised amount has also not yet paid. Sir, I humbly submit to pay us six lakhs rupees for six acres, stop putting the garbage and clean the place in the agreed period and handover the land of the Sabha.

Yours sincerely,



(Bal Krishan Singla)
President

C.C. to

1. Hon'ble Chief Minister, Punjab
2. Chairman, National Green Tribunal
3. Secretary, Pb. Pollution Control Board
4. Deputy Commissioner, Patiala

Kaur
18/12/25

17/12/25

Encl.: Photos

President

Established in 1969 BK / 1912 AD

Ph: 22
22

Shri Sanatan Dharam Kumar Sabha

(Registered Under Societies & Registration Act XXI of 1860)
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Bal Krishan Singla
President
Cell:98142-11386

Om Parkash Ka
Gen. Secretary
Ph.: 0175-2216966

INSTITUTIONS OF SABHA

- Aggarsain Hospital
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Community Centre
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- Seth Ram Prashad,
Mata Dhan Devi &
Nirmala Devi Stitching
& Beauty Parlour
Training Centres

Ref. No.083/P/2025-26
Dated: 07-1-2026

The Commissioner
Municipal Corporation
Patiala

Sub.: Land adjoining Cremation Grounds, Ghalori Gate

Hon'ble Sir,

We have a problem of city garbage being dumped adjoining Cremation Grounds, Ghalori Gate.

We had number of meetings with you to stop dumping and removal of city garbage adjoining our land.

After a few meetings, you demanded our two acres of land on lease to process the garbage to enable you to remove.

- We demanded twenty lakhs for two acres but you requested to agree for only two lakhs only and you further assured that boundary wall of 5-6 acres will be repaired constructed on the entire cost of Municipal Corporation, the same is damaged with garbage pressure and will hinder your transport by unloading the garbage.
- Your honour prepared a lease deed to get the same registered. It was signed by both the parties along with the witnesses.
- You kept both lease deed copies to apply the same to the registrar for registration and promised to give draft in the presence of Sub Registrar.
- Months have passed, numerous visits we had to your office but no proper response, no lease money is paid till now.

Peckha
21/12

• Rajmata Mohinder Kaur

Established in 1969 BK / 1912 AD



Ph. 22
22

Shri Sanatan Dharam Kumar Sabha

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Email : sdkspatiala@gmail.com

Bal Krishan Singla
President
Cell: 98142-11386

Om Parkash Ka
Gen. Secretary
Ph.: 0175-221696

INSTITUTIONS OF SABHA

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- ARKS Senior
Secondary School
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(Orphanage for Girls)
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Library, Rose Garden
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Rajpura Road &
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- Dharamshala
Sheranwali
- Rajmata Mohinder Kaur
Community Centre
(SDKS Bhawan)
- SDKS Ram Mandir
- Seth Ram Prashad,
Mata Dhan Devi &
Nirmala Devi Stitching
& Beauty Parlour
Training Centres

- Another illegal act you have done is that you forcibly entered in our land and made further losses.
- Sir, you know the consequences of this illegal occupation but we are an NGO cannot afford litigations and request you to remove your possession and pay for our losses.

You are please requested, not to force us for any litigation.

With regards.

Yours sincerely,

(Bal Krishan Singla)
President

C.C. to Mr. Kundan Gogia
Mayor
Municipal Corporation, Patiala

C.C. to Mr. Kundan Gogia

ANNEXURE A-14









35







**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
AT NEW DELHI**

OA 600 of 2025

SHRI SANATAN DHARAM KUMAR SABHAAPPLICANT
VERSUS
STATE OF PUNJAB & ORS.RESPONDENT

VAKALATNAMA

I the undersigned appoint **SHREENATH A. KHEMKA (D/3511/2017) & GANESH ASHOK KHEMKA (PH/2856/2019)**, to be the advocates for some of the **APPLICANT** in the above-mentioned case to do all the following acts, deeds all things or any of them, that is to say:

1. To act, appear and plead in the above-mentioned case in this Court or any other Court in which the same may be tried or heard in the first instance or in appeal or heard in the first instance or in appeal or Regular Second Appeal or Review or Revision or Execution or at any other Stage of its progress until its final decision.
2. To present Pleading, Appeals, Regular Second Appeals, Cross objections or Petition for execution, review, revision, withdrawal, compromise or other petitions or affidavits of other documents as shall be deemed necessary or advisable for the prosecution of the said case in all its stages.
3. To withdraw or compromise the said cause or submit to arbitration any difference or disputes, that shall arise touching or in any manner relating to the said cause.
4. To receive moneys and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case.
5. To employ any other Legal Practitioner authorizing him to exercise the powers and authorities hereby conferred upon the Advocate whenever he may think fit.

AND I/We hereby agree to ratify whatever the Advocate or his substitute responsible for the result of the said case in consequence of his absence from the Court, when the said case is called up for hearing.

AND I/We hereby agree not to hold the Advocate or his substitute responsible for the result of the said case in consequence of his absence from the Court, when the said case is called up for hearing.

AND I/We hereby agree that in the vent of the whole or any part of the fee agreed by me/us to be paid to the Advocate remaining unpaid, he shall be entitled to withdraw from the prosecution of the said case until the same is paid.

IN WITNESS WHERE OF I/We hereunto set my/our hands to these presents the contents of which has been explained to and understood by me/us.

Dated: **17.01.2026**



SHREENATH A. KHEMKA
ADVOCATE (D/3511/2017)
NUMBER ON ROLLS: PH224990
3016A, SECTOR 19D, CHD—160019
+91 8498061800

SHREENATH A. KHEMKA
D/3511/2017 ADVOCATE
#3016A, Sector 19D, Chandigarh
shreenath.khemka@gmail.com
+91 8498061800



BAL KRISHNA SINGLA
PRESIDENT OF THE SABHA
APPLICANT
+91 9814211386

